

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the money budgeted for this scheme in the Second Five-Year Plan, and especially for the year 1958?

DR. P. S. DESHMUKH: Sir, the total budget provision in the Second Five-Year Plan for the two individual schemes stood at Rs. 79.77 lakhs, but the two schemes have now been integrated, and the provision now is Rs. 65.09 lakhs. I haven't got the break-up of the figure.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, whether this scheme will be taken up by the State Government or by the Central Government?

DR. P. S. DESHMUKH: It is entrusted to the Pusa Institute.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, how much time it will take to prepare the land use map?

DR. P. S. DESHMUKH: I could not give that estimate. It is rather a complicated matter.

SHRI T. S. AVINASHILINGAM CHETTIAR: May I know, Sir, whether the sample surveys will be detailed surveys for the various areas?

DR. P. S. DESHMUKH: They will be fairly detailed surveys. We want to have a soil map, which means the varieties of various soils at various places.

SHRI V. PRASAD RAO: It has been stated that so far the survey of about one lakh acres has been completed. May I know, Sir, at this rate how much time it will take to complete the whole of India?

DR. P. S. DESHMUKH: Sir, we are trying to proceed as fast as possible. I admit that the progress is rather slow. But we require technical personnel and other things. I hope it will be geared up a little later.

SHRI V. PRASAD RAO: How many generations?

MR. CHAIRMAN: Centuries, generations, decades and so on and so forth. Next question.

ESTABLISHMENT OF DEEP SEA FISHING UNIT IN ANDAMANS

***544. SHRIMATI SAVITRY DEVI NIGAM:** Will the Minister of FOOD AND AGRICULTURE be pleased to state whether any deep sea fishing unit has been established in the Andamans; if so,—

(a) when it is likely to start its operations; and

(b) the number of boats purchased for the deep sea fishing operations?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): No.

(a) and (b). Do not arise.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the Government has got any scheme to be started in future for deep-sea fishing around the shores of the Andamans?

SHRI M. V. KRISHNAPPA: Sir, we had a scheme for the Andamans included in the Second Plan. But due to foreign exchange difficulties we have not been able to start it, and it may not be possible to do so in this Plan, because it involves so much of foreign exchange by way of ships and trawlers.

SHRI V. PRASAD RAO: May I know, Sir, whether anybody is sent from the Jantar Mantar Road to fish in the troubled waters of Andamans?

MR. CHAIRMAN: Next question.

AIRCRAH NEAR MOHANBARI IN DIBRUGARH

***545. SHRI AMOLAKH CHAND:** Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether an Indian Airlines cargo plane crashed near Mohanbari in Dibrugarh in June, 1958;

(b) if so, what is the number of persons who (i) died, and (ii) received injuries as a result of the crash; and

(c) what are the reasons for the crash?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN):

(a) Yes, Sir. An Indian Airlines Corporation Dakota VT-COJ crashed near Damroh (NEFA) on the 25th June, 1958 while engaged in a supply dropping flight.

(b) Five killed; two injured.

(c) The probable cause of the accident was that while manoeuvring at a low height in mountainous terrain during a supply dropping mission the port wing grazed the side of a hill thus causing the aircraft to slew and crash. A contributory factor might have been the mis-management of the fuel system which caused temporary loss of engine power and height.

SHRI AMOLAKH CHAND: May I know, Sir, whether the five persons who were killed and the two persons who were injured were the personnel in the aircraft arranging the dropping of supplies or they were the persons on whom those supplies were dropped?

SHRI AHMED MOHIUDDIN: No, Sir. They were in the aircraft.

SHRI AMOLAKH CHAND: Were they members of the crew or the personnel in the plane for dropping the supplies?

SHRI AHMED MOHIUDDIN: One was pilot, the other was co-pilot, the third was radio officer and the other two were labourers who were dealing with the operation of actual dropping of supplies from out of the plane.

SHRI AMOLAKH CHAND: May I know, Sir, what was the estimated loss, and whether any compensation was paid to these persons?

SHRI AHMED MOHIUDDIN: Sir, compensation will be paid to them. They were fully insured, and as soon as the insurance amount is received, they will be paid compensation according to the insurance amount.

SHRI AMOLAKH CHAND: May I know whether any enquiry was made, and if so, what was the finding of that enquiry about the crash?

SHRI AHMED MOHIUDDIN: Sir the necessary investigation was made and a copy of the report has been placed in the library of the Rajya Sabha, and all the causes which I have given in part (c) of the question have also been given in that report.

SHRI BHUPESH GUPTA: Sir, the hon. Member says that compensation will be paid according to the insurance amount. I could not understand it, because insurance is quite a separate thing. We would like to know whether, apart from whatever is due to them on account of insurance, Government will be paying compensation out of its own funds?

SHRI AHMED MOHIUDDIN: With regard to the NEFA air-dropping operation, Sir, the I.A.C. has made special arrangements for a substantial amount of payment to those who are killed. If you allow me, Sir, I will read out the amounts which they will receive. For example, the survivors of the Captain will receive Rs. 85,700 and the lowest amount which the labourers will get will be Rs. 5,000.

SHRI V. PRASAD RAO: May I know, Sir, whether any extra allowances are given for these flights, in view of the difficult circumstances that are prevailing in the NEFA area?

SHRI AHMED MOHIUDDIN: Yes, Sir.

SHRI V. PRASAD RAO: What is the extra allowance that is paid?

SHRI AHMED MOHIUDDIN: If the hon. Member puts a separate question, I shall be able to give the answer.